

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
- CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/197/2016  
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1,	S. VARSHA for K. RAMASAMY.	for <sup>th</sup> Respondent	Shake
2,	S. Aravindan for for M/s R. Aravindan.	for Petitioner	
3.	M. Roshan Arav for c/bi vishnu	for R2	M. Roshan
4.	Sunitha Hk For Indhumathy	for R3 to R6	Chennantak

**ORDER**

Counsel for both the parties present, prayed for time to make final submissions. At request, time is extended. Put up on **09.03.2018** at **10.30 AM.**

- Sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)